

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No.1067/2020 in CP(IB) No.20/9/HDB/2020
<b>NAME OF THE COMPANY</b>	Pearl Mineral and Mines Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Vijay Engineering Equipments
<b>NAME OF THE RESPONDENT(S)</b>	Pearl Mineral and Mines Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA No.1067/2020

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Both of them submitted that matter is settled.

Hence, the matter is closed as settled.

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MEMBER TECHNICAL

*- scb*

MEMBER JUDICIAL